

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.23
C.P No.139/BB/2023**

IN THE MATTER OF:

Income Tax Department	...	Petitioner
Vs		
RoC Karnataka & M/s. Skavin Standby Medicals & Healthcare Private Limited	...	Respondent

Order under Section 252 of Companies Act, 2013

Order delivered on 09.07.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : ---

ORDER

Due to paucity of time, list the matter **on 22.08.2024.**

Sd/-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Sd/-

**(K. BISWAL)
MEMBER (JUDICIAL)**